

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 7 of 2013

Dated : 17th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Ms. Shruti Verma
Mr. Sandip Mitra

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Ravin Dubey

Appeal No. 217 of 2012

DPSC Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Ms. Shruti Verma
Mr. Sandip Mitra

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Ravin Dubey

ORDER

Mr. C.K. Rai, Learned Counsel for the Respondent – ‘Commission’ wants some more time to file the reply. Accordingly, he is directed to file the reply on or before 01.05.2013 after serving copy on the other side. Thereafter, the Learned Counsel for the Appellant will file the rejoinder on or before 05.05.2013 after serving copy on the other side.

Post the matter for hearing on **16.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt